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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER :TCP/3/2016  
NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others  
NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others  
UNDER SECTION :397/398

| S.No. | NAME (IN CAPITAL)<br>SIGNATURE | DESIGNATION            |
|-------|--------------------------------|------------------------|
|       |                                | REPRESENTATION BY WHOM |

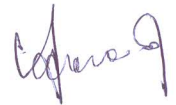
1" SUSHMA MARINI

COUNSEL FOR PETITIONER



2" Vijaya Prashanth  
(For R. Shankararajen)

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**ORDER**

Counsel representing both the parties present. Both the parties prayed time for submitting final arguments. At request time is granted. Put up on **17.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)